

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Wednesday the 10<sup>th</sup> day of May 2023 at 10.30 a.m**  
**VACATION COURT (VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha Vs M/s. Litostroj Power D.O.O	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan For Caveator
2	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd.  <b>WITH</b>	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator
3	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator
4	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023	Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal Mr. D Senthil Kumar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murari	Mr. Vinod Kumar- R1 Mr. Edward James- R2 Mr. Adithya Reddy- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4
7	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors  <b>WITH</b>	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2
8	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors  <b>WITH</b>	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
9	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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